Annexure – 7

Name of the corporate debtor: Ashapura Garments Ltd; Date of commencement of CIRP: 27-09-2021; List of creditors as on: 25.05.2023

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Comm. of Customs, Air Cargo, Mumbai	Central Govt.	N.A.	12.10.202	48822653.00	48822653.00	Unsecured	NO	NO	NO	N.A.	NIL	N.A.	NIL	NIL	
2	Comm. of Customs, Drawback, JNPT	Central Govt.	N.A.	13.10.202	82331817.00	82331817.00	Unsecured	NO	NO	NO	N.A.	NIL	N.A.	NIL	NIL	
3	Office of the Dev. Commissioner,APSEZ, Mundra	Central Govt.		02.11.2021	13,92,57,988	13,92,57,988	Unsecured	NO	NO	NO	N.A.	NIL	N.A.	NIL	NIL	
	Total				**27,04,12,458.00**	**27,04,12,458.00**										